

END USE DECLARATION

(To be printed on Importer letter head)

FSSAI Import License No. _____
IE Code. _____

I/We _____ (Importer/Proprietor/Partner/Managing Director/Director/ Authorised Signatory) of M/s _____ (Name and Address) do hereby declare that:

2. I/We have imported the consignment of _____ (Name of product as mentioned on label and BoE), measuring _____ (Wt/unit) from _____ (Country of Origin), vide B.E. No _____ dated _____ at _____ (port location/point of entry).

3. The aforementioned product is intended solely for use/sale in (Tick as applicable)

(a) Food Industry

Or

(b) Non-Food industry,

4. Please indicate in details the intended use of the imported product

5. I shall be responsible and liable for any contravention of the Food Safety and Standard Act, 2006 and rules & regulations made there under.

6. I affirm that all information given above is true and correct to the best of my/our knowledge and belief.

Place:
seal

Date:

Signature of importer with

Name:

Address:

Contact No.

Email ID:-